OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUIGE SOUTH EAST DISTRICT SAKET COURTS COMPLEX, NEW DELHI

ORDER 128 Dated 201412

In partial modification of this Office Order No. 135 dated 21.12.2023, in exercise of powers verse in the undersigned, the following hadried Offices are substanted under excise 10 (3) of the Chrimin Procedure Code, 1973 to dispose of buildings and spatial replications pertaining to the Police Stationaria-verlaging aspects of Seath East District/Seasions Division of Delta is maniformed against their suspective names w.e.f. 2002.2020 till farther orders:

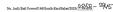
(I)	(2)	(3)	(4)	(5)
S. No.	Name of Judicial Officers	Name of police stations and investigation agencies	Name of the 1st Link Judicial Officer	Name of the 2 rd Link Judicial Officer
1	Sh. Posten Chand ASJ-01 (POCSO)	Kalindi Kunj, Jamia Negar, BOW Cell,	Sh. Preshant Sharma, ASJ-02	Sh. Sonu Agnihotti, ASJ-03
2	Sh. Prashant Sharma, ASJ-02	Kalluji, New Priends Colony, Greater Kallash, Sunlight Colony,	Ms. Am Aggereal ASJ-06 (POCSO)	Sh. Porran Chand ASJ-01 (POCSO)
3	Sh. Som Agnibetti, ASJ-03	Govindpuri, C. R. Park, Hazzat Nizamoddin, Defence Colony.	Ms. Prabh Deep Kauz, ASJ (FTC) (POCSO)	Ms. Ams Aggerwal ASJ-05 (POCSO)
4	Sh. Arul Verma, Special Judge, ASJ- 04/Spl. Judge NDPS	Amar Colony, Sarita Vihar, Badasput,	Ms. Surya Malik Grover ASJ (Special Judge FTC)	Ms. Prabh Deep Kaur, ASJ (FTC) (POCSO)
5	Sh. Amij Agrawal, ASJ-06	Okhla Industrial Area, Jaitpur, Shaheen Bagh, Pel Prahladpur	Sh. Peccan Chand ASJ-01 (POCSO)	Ms. Suryu Malik Grov ASJ (Special Judge FT
6	Ms. Anu Aggerval ASJ-06 (POCSO)	Leipet Neger, Lodhi Colony. C A W Cell,	Sh. Sonu Agnibetri, ASJ-03	Sh. Prashare Sherme, ASJ-02
7	Ms. Probh Deep Kaur, ASJ (FTC) (POCSO)	Kotla Mubarolepuz, Nebru Place Metro,	Sh. Arul Verma, Special Judge, ASJ-04/Spl. Judge NDPS	Sh. Anuj Agrassal, ASJ-05
8	Ms. Surya Malik Grover ASJ (Special Judge FTC)	Crime Brench SED, Olhle Viber Metro, Cyber Police Station	Sh. Annj Agrawal, ASJ-05	Sh. Arui Verna, Special Judge, ASJ-04 Judge NDPS

Whenever any Judicial Officer mentioned in column no. (2) is on leave or is not available due to any reason, last her work shall be locked after by the link Judicial Officer mentioned in column no. (4) and (5). In case at the judicial Officers of the same row use on leave or out evaluable due no any reasons to Judicial Officer whose mans is mentioned immediately below the sense of the Judicial Officer mentioned in column no. (5) shall not as link Judicial Officer watch duration and so our and so forth for disposed of the bellinguary projections of the reserving regions affice.

Production of the accused for the first and adoptions remaind or where the final opport/Charge Sheet is yet to be filed by the forestigning Authority in one of special executions as mentioned shows shall be done before concerned cours as per fundicities. Special remains for Sestion is for fail No. 4.6.2 that also be heard by the respective course as per Aurication.

(SHALINDER KAUK)

Principal District & Sessions Judge (SE) Select Courts Complex, New Delhi





Conv forwarded for information & necessary action to-

- 1. The Registrar General, High Court of Delhi, New Delhi, The Principal District & Sessions Judge (HQ), South, North West, South West, East, Shahdara District, New Delhi, North District, West District, North East District, Delhi,
- All concerned Judicial Officers of South East District, Salost Courts, New Dalbi.
- A.O. (Jud.) Filling Section & Admn. Branch, (SE), Saket Courts Complex, New Delhi. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
- Chief/In-Charge Prosecutor, Saket Courts, New Delhi. The Render and PS to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
- The In-Charge, Bail and Filing Section. The PRO, Facilitation Centre, Saket Courts Complex, New Delhi.

- Interso, Facilitation Centre, Saint Courts Complex, New Delhi.
 The In-Charge, Lock-up, Saint Courts Complex, New Delhi.
 The concerned dealing R & I Branch (SE) for upleading on LAYERS.

 *ASP. For upleading on constraints which through LAYERS.
- Computer Branch, with request to uplead the same on the website of South East District, Salon Courts, New
 - 14. The Secretary Bar Association Salor Courts Complex, New Delhi.

Bratister & Sussions Judge (SE) Saket Courts Complex, New Delhi